NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 47 of 2018 in C.P. No. 15/98/NCLT/AHM/2018

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.02.2018</u>

Name of the Company:

Loganmoy Limited Matheson Trust Co. (BVI) Ltd

V/s.

Safeco Hygiene Films Pvt Ltd. & Anr.

Section of the Companies Act:

Section 98 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. PRATIKY JASANI	Lauren	Petalana	
2. PAVAN S-GODZA WALA	ADVOCATE	Respond	Tsu-
3. ISHAN P. SHAH		\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	
4. NAVIN PAHWA WITH	SR.ADV	Petition	72-7
RITO SHAH	ADV.		

<u>ORDER</u>

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah with Learned Advocate Mr. Pratik Jasani present for Applicant. Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Ishaan Shah present for Respondent no. 1 in IA 47/2018.

Respondents shall file reply within two weeks serving a copy in advance to other side.

Lis the matter 22.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of February, 2018.